

Title: Introduction of the Constitution (Amendment) Bill, 2000 (Insertion of new articles 75A and 164A).

15.56 hrs.

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI VILAS MUTTEMWAR : I introduce the Bill.